

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001(Pt.)/4138/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Darak Ullah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the th 12 May, 2023.

Sub:- **Commuted leave and Withdrawal of casual leave.**

Ref:- Your letter No. DJKA/3825/2023, dtd. 10.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for ten days from 08.05.2023 to 17.05.2023 (prefixing 07.05.2023)** has been granted, subject to submission of your latest Leave Admissibility Report from the office of the Principal Accountant General (A&E), Guwahati, Assam. Further, you are allowed to hand over charge of your court and office to the next senior most Judicial Officer at the station. Moreover, your prayer for **withdrawal of casual leave on 08.05.2023 and 09.05.2023** has been granted.


Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001(Pt.)/4139-4140/A, dated , 12-05-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action. Copy of the application in prescribed format is sent herewith for necessary information and action.
- ✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
